

**GOVERNMENT OF INDIA  
COAL AND MINES  
LOK SABHA**

UNSTARRED QUESTION NO:3515  
ANSWERED ON:20.08.2004  
MALPRACTICES IN SECL KORBA  
Das Gupta Shri Gurudas

**Will the Minister of COAL AND MINES be pleased to state:**

- (a) Whether the Government is aware of the complaint of serious malpractice and corruption in South Eastern Coalfields Limited, Korba district of Chhattisgarh;
- (b) If not, whether the Government proposes to initiate an inquiry to fix responsibility in the malpractice taking place and prevent the plunder of our natural resources in Korba; and
- (c) If so, the details thereof ?

**Answer**

MINISTER OF STATE FOR COAL & MINES (Dr. DASARI NARAYANA RAO)

- (a): Complaints have been received alleging malpractices in Korba District of South Eastern Coalfields Limited.
- (b)&(c) : The Central Vigilance Commission (CVC) have referred the complaints to Central Bureau of Investigation for appropriate action.